1966-66, 1985-67 and how it compared with its demand;

(b) the quantity of corrugated iron sheets supplied to agriculturists and industrialists in the above years and in the months of April and May, 1967;

(c) the percentage of demand by agriculturists met in the above years;

(d) the steps Government propose to take to manufacture corrugated iron sheets to meet the demand of agriculturists; and

(e) if not, whether Government propose to import them?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri F. C. Sethi): (a) to (c). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-598/67].

(d) Rourkela Steel Plant's capacity of 160,000 tonnes of galvanised corrugated and plain sheets will come into production from September, 1967. They as well as I ISCO TISCO are being assisted to Import Spelter on an urgent footing to increase the production of G.C. Sheets.

(e) In view of the expected increase in production there is no proposal at present to import.

Rush of Passengers in Sealdah Section

2118. Shri K. Haldar: Will the Minister of Railways he pleased to State:

(a) whether Government are aware that due to heavy rush of passengers on the Sealdah Section, clashes frequently take place between the passengers and Railway staff;

(b) whether Government have any plan to increase the number of trains on this section; and

(c) if not, the reasons therefor?

The Minister of Railways (Shri C. M. Poonscha): (a) No. There have, however, been some holds-ups of trains by passengers demanding better connections, additional trains, augmentation of loads, punctual running of trains, etc.

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(b) and (c). Construction of additional Electrical Multiple Unit coaches has been planned and, with their availability, introduction of additional services will be duly considered, having regard to the volume and pattern of traffic offering.

Location of Heavy Plates and Vessels Project

2119. Shri A. Sreedharan; Shri P. Viswambharan; Shri Mangulathumadom; Shri K. Azirudhan; Shri F. C. Adichan;

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government have decided, the location of the Heavy Plates and Vessels project;

(b) whether the Czechoslovsk experts have considered Cochin as technically the most suitable site for the project; and

(c) if so, the reaction of Government thereto?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir.

(b) On techno-economic evaluation of the sites proposed for their consideration, the team of Czech experts considered the sites at Madras, Cochin and Visakhapatnam as prime facie suitable and placed them in the following order:

Cochin, Madras, Visakhapatnam.

(c) After giving careful consideration to the recommendations of the expert team and taking into account other relevant factors including the nearness of the source of raw materials and the proposal for the establish-

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ment of a similar plant by M/s Fertilizers and Chemicals Travancore Ltd. in Cochin, which was being processed separately, Government decided to locate the first of the two proposed projects for the manufacture of fertilizer and chemical equipment at Visakhapatnam. The implementation of this project has since been taken up by Bharat Heavy Plate & Vesse's Ltd., a Company wholly owned by the Government of India.

Machine Tool Plant at Kalamassery in Kerala

2120. Shri A. Sreedharan: Shri P. Viswambharan: Shri Mungalathumadom: Shri K. Anirudhan: Shri P. C. Adichan:

Will the Minister of Industrial Development and Company Affairs be pleased to state the steps taken by Government to put into effect the expansion programme of the Machine Tool Plant at Kalamassery in Kerala?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): The scheme of expansion of the Kalamassery Unit of Hindustan Machine Tools Limited has been deferred for the time being because of the fall in demand for machine tools. It is proposed to re-examine the scheme after watching the market trend for some more time.

Correction of Reply to USQ. No. 525 dated 25-5-1967 regarding convesion of joint plant committee into Statutory body.

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): In my reply to Unstarred Question No. 525 given in the Lok Sabha on the 26th May, 1967, I stated as follows:----

'(a) and (b). The question of the future constitution of the Joint Plant Committee is under consideration of the Government'.

The above reply may be substituted by the following reply.

'(a) and (b). The working of the Joint Plant Committee will be watched and a decision about its future setup wil! be taken in the light of experience of its working.'

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE —contd.

REPORTED REFUSAL OF CENTRAL GOV-ERNMENT TO MAKE AVAILABLE TO ORISSA GOVERNMENT CBI REPORT ON SHRI B. PATNAIK—contd.

Mr. Speaker: I would request the Ministers of Law and Home to throw some light on the issues raised yesterday, so that later on I could take some decision.

Shri Samar Guha (Contai): I have a submission.

Mr. Speaker: Again, if you begin submissions, there will be no end. Yesterday I have heard. I wanted to hear both of the Ministers.

Shri Samar Guha: If you hear me, you will appreciate it.

Shri Sheo Narain (Basti): Point of order.

Mr. Speaker: Once I allow, I do not know where it will lead. I would like to hear only the Ministers now. The Law Minister Please.

Shri Samar Guha: The House has been deprived of the opportunity of....

Mr. Speaker: It will lead us to confusion. It is for my information, for assisting me that I am calling the Minister.

Shri Samar Guha: I gave a call attention notice on the revolving restaurant. In the Rajya Sabha that has been admitted and discussion is going on. No time is allowed here.